

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 638 of 96

Present : Hon'ble Mr. G. Purkayastha, Judicial Member

Hon'ble Mr. B. P. Singh, Administrative Member

SUBRATA GHOSH & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. N. G. Chakraborty, counsel

For the respondents: Mr. B. Mukherjee, counsel

Heard on : 6.7.2001

Order on : 6.7.2001

O R D E R

D. Purkayastha, J.M.

We have heard the 1d. counsel for both the parties. We find that the similar matter has been decided by the Principal Bench of CAT in a bunch of cases on 29.10.96. We do not like to differ from the observations made by the Principal Bench in this case. So we are of the view that the applicant has no remedy before this Tribunal for the grievances raised in the application in the light of the observations made Principal Bench. The application is therefore disposed of with liberty to approach the competent authorities in accordance with the rules to get proper reliefs.

2. With this observation the application is disposed of. No order as to costs.

J. N. Singh
MEMBER (A)

IN

MEMBER (J)